

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Udyog Bhawan New Delhi -110011

SCOMET Minutes IMWG

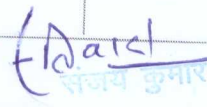
Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 05/2018-19 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) held on 21.08.2019 at Udyog Bhavan, New Delhi

Meeting No. 05 (2019-20) of Inter-Ministerial Working Group (IMWG) was held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 21.08.2019 at 11.30 AM in Room No. 04, H-Wing, Udyog Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Altogether 87 applications (including 60 deferred cases) were considered by the IMWG, out of which total 37 cases were approved (including 29 *post-facto* approvals), 02 cases rejected (denied), and remaining 48 cases deferred due to want of comments/NOC from concerned IMWG member agencies or in await of information/clarification from the applicant firms. After deliberations, the decisions of the IMWG are indicated in the tabulated statement given below:

PART – A: Details of cases (applications)

Sl. No.	Applicant/Firm name	DGFT (Hq) File No.	Decision of IMWG
1	M/s SPECIALITY PRODUCTS RESEARCH GROUP, PUNE	01/21/089/50525/AM19/	Approved
2	M/s SPECIALITY PRODUCTS RESEARCH GROUP, PUNE	01/21/089/50526/AM19/	Rejected
3	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD., BANGALORE	01/21/089/50010/AM20/	Approved
4	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD., BANGALORE	01/21/089/50019/AM20/	Deferred
5	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD., BANGALORE	01/21/089/50030/AM20/	Deferred
6	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD., BANGALORE	01/21/089/50033/AM20/	Deferred
7	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD., BANGALORE	01/21/089/50032/AM20/	Deferred
8	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD., BANGALORE	01/21/089/50031/AM20/	Deferred
9	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD., BANGALORE	01/21/089/50050/AM20/	Deferred
10	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD., BANGALORE	01/21/089/50051/AM20/	Deferred
11	M/s L&T VALVES LIMITED, MUMBAI	01/21/089/50069/AM20/	Approved
12	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED, AHMEDABAD	01/21/089/50068/AM20/	Approved
13	M/s BALAJI AMINES LIMITED, SOLAPUR	01/21/089/50073/AM20/	Deferred.
14	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED, CHENNAI	01/21/089/50087/AM20/	Approved
15	M/s VAPCO ENGINEERS PRIVATE LIMITED, NAVI MUMBAI	01/21/089/50091/AM20/	Deferred
16	M/s QUALCOMM INDIA PVT LTD, WHITEFIELD, KARNATAKA	01/21/089/50095/AM20/	Approved
17	M/s INFINEON TECHNOLOGIES INDIA PVT. LTD, BANGALORE,	01/21/089/50102/AM20/	Approved
18	M/s HELA SYSTEMS PRIVATE LIMITED, HYDERABAD	01/21/089/50104/AM20/	Deferred



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Sl. No.	Applicant/Firm name	DGFT (Hq) File No.	Decision of IMWG
19	M/s GE OIL & GAS INDIA PRIVATE LIMITED , TAMILNADU	01/21/089/50106/AM20/	Approved
20	M/s VISHAY COMPONENTS INDIA PVT. LTD. , PUNE	01/21/089/50109/AM20/	Approved
21	M/s ALCATEL- LUCENT INDIA LIMITED , GURGOAN	01/21/089/50107/AM20/	Approved
22	M/s TRANTER INDIA PRIVATE LIMITED , SHIRUR PUNE	01/21/089/50108/AM20/	Approved
23	M/s QUALCOMM INDIA PVT LTD , WHITEFIELD,KARNATAKA	01/21/089/50111/AM20/	Deferred
24	M/s KINECO KAMAN COMPOSITES - INDIA PVT LTD , GOA STATE,GOA	01/21/089/50114/AM20/	Approved
25	M/s FLOWERVE INDIA CONTROLS PVT LTD , BANGALORE	01/21/089/50116/AM20/	Deferred
26	M/s INGRAM MICRO INDIA PRIVATE LIMITED , MUMBAI	01/21/089/50118/AM20/	Deferred
27	M/s FLOWERVE INDIA CONTROLS PVT LTD , COIMBATORE	01/21/089/50119/AM20/	Approved
28	M/s ROLEX LOGISTICS PRIVATE LIMITED , BANGALORE,KARNATAKA	01/21/089/50120/AM20/	Deferred
29	M/s UPL LTD. , BANDRA EAST	01/21/089/50117/AM20/	Deferred
30	M/s BALAJI AMINES LIMITED , SOLAPUR	01/21/089/50123/AM20/	Approved
31	M/s GMM PFAUDLER LTD , DIST ANAND GUJARAT	01/21/089/50121/AM20/	Approved
32	M/s BANGALORE BIOTECH LABS PVT LTD., , KOTHANUR,BANGALORE	01/21/089/50122/AM20/	Deferred
33	M/s ROLEX LOGISTICS PRIVATE LIMITED , BANGALORE,KARNATAKA	01/21/089/50124/AM20/	Deferred
34	M/s SOLAR INDUSTRIES INDIA LTD. , NAGPUR, MAHARASHTRA	01/21/089/50126/AM20/	Approved
35	M/s SULZER INDIA PRIVATE LIMITED. , PUNE. ,MAHARASHTRA	01/21/089/50130/AM20/	Approved
36	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD. , MAHARASHTRA	01/21/089/50127/AM20/	Approved
37	M/s SULZER INDIA PRIVATE LIMITED. , PUNE. ,MAHARASHTRA	01/21/089/50129/AM20/	Approved
38	M/s KSB MIL CONTROLS LIMITED,KERALA	01/21/089/50131/AM20/	Deferred
39	M/s UPL LTD. , BANDRA EAST	01/21/089/50133/AM20/	Approved
40	M/s UPL LTD. , BANDRA EAST	01/21/089/50132/AM20/	Approved
41	M/s BLAST CARBOBLOCKS PVT LTD., , NAVI MUMBAI	01/21/089/50134/AM20/	Approved
42	M/s FLOWERVE INDIA CONTROLS PVT LTD , BANGALORE,KARNATAKA	01/21/089/50136/AM20/	Approved
43	M/s VISWAAT CHEMICALS LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50135/AM20/	Approved
44	M/s TATA CONSULTANCY SERVICES LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50138/AM20/	Deferred
45	M/s FLOWERVE MICROFINISH PUMPS PVT.LTD., , HUBLI	01/21/089/50137/AM20/	Approved
46	M/s SOLAR INDUSTRIES INDIA LTD. , NAGPUR, MAHARASHTRA	01/21/089/50139/AM20/	Rejected

Sl. No.	Applicant/Firm name	DGFT (Hq) File No.	Decision of IMWG
47	M/s HONEY WELL TECHNOLOGY SOLUTIONS LAB PVT LTD , BANGALORE	01/21/089/50140/AM20/	Approved
48	M/s NOBLE ECO SYSTEMS PRIVATE LIMITED , CHENNAI,TAMIL NADU	01/21/089/50145/AM20/	Deferred
49	M/s FLOWSERVE INDIA CONTROLS PVT LTD , BANGALORE,KARNATAKA	01/21/089/50144/AM20/	Deferred
50	M/s INGRAM MICRO INDIA PRIVATE LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50146/AM20/	Deferred
51	M/s ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED , UTTAR PRADESH	01/21/089/50147/AM20/	Approved
52	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD. , MAHARASHTRA	01/21/089/50148/AM20/	Approved
53	M/s CYIENT LIMITED , HYDERABAD	01/21/089/50149/AM20/	Deferred
54	M/s BANGALORE BIOTECH LABS PVT LTD., , KOTHANUR BANGALORE	01/21/089/50151/AM20/	Approved
55	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50152/AM20/	Approved
56	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50154/AM20/	Approved
57	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50153/AM20/	Approved
58	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50155/AM20/	Approved
59	M/s L&T VALVES LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50156/AM20/	Approved
60	M/s BRAY CONTROLS INDIA PRIVATE LIMITED , TAMIL NADU	01/21/089/50158/AM20/	Deferred
61	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD. , PUNE	01/21/089/50157/AM20/	Deferred
62	M/s ROYAL ENGINEERS & TECHNOCRATS , NAYA ,PUNJAB	01/21/089/50161/AM20/	Approved
63	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI	01/21/089/50162/AM20/	Deferred
64	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED , BANGALORE	01/21/089/50166/AM20/	Deferred
65	M/s TULSI DYE CHEM PRIVATE LIMITED , RAHANAL BHIWANDI	01/21/089/50167/AM20/	Deferred
66	M/s TULSI DYE CHEM PRIVATE LIMITED , RAHANAL BHIWANDI	01/21/089/50165/AM20/	Deferred
67	M/s ALKYL AMINES CHEMICALS LTD , NAVI MUMBAI,MAHARASHTRA	01/21/089/50168/AM20/	Deferred
68	M/s AURO LABORATORIES LTD., , MUMBAI, MAHARASHTRA	01/21/089/50169/AM20/	Deferred
69	M/s GE OIL & GAS INDIA PRIVATE LIMITED , TAMILNADU	01/21/089/50170/AM20/	Deferred
70	M/s KAYNES TECHNOLOGY INDIA PRIVATE LIMITED , MYSORE	01/21/089/50172/AM20/	Deferred
71	M/s QUALCOMM INDIA PVT LTD , WHITEFIELD,KARNATAKA	01/21/089/50174/AM20/	Approved
72	M/s GE OIL & GAS INDIA PRIVATE	01/21/089/50175/AM20/	Deferred

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Sl. No.	Applicant/Firm name	DGFT (Hq) File No.	Decision of IMWG
	LIMITED , TAMILNADU		
73	M/s SEVERN GLOCON INDIA PRIVATE LIMITED , CHENNAI	01/21/089/50176/AM20/	Deferred
74	M/s HLE ENGINEERS PRIVATE LIMITED NAVSARI, GUJARAT	01/21/089/50177/AM20/	Deferred
75	M/s BALAJI AMINES LIMITED , SOLAPUR, MAHARASHTRA	01/21/089/50178/AM20/	Approved
76	M/s BOEING INDIA PRIVATE LIMITED , BENGALURU, KARNATAKA	01/21/089/50183/AM20/	Deferred
77	M/s BOEING INDIA PRIVATE LIMITED , BENGALURU, KARNATAKA	01/21/089/50182/AM20/	Deferred
78	M/s BOEING INDIA PRIVATE LIMITED , BENGALURU, KARNATAKA	01/21/089/50181/AM20/	Deferred
79	M/s L&T VALVES LIMITED , MUMBAI, MAHARASHTRA	01/21/089/50186/AM20/	Deferred
80	M/s L&T VALVES LIMITED , MUMBAI, MAHARASHTRA	01/21/089/50185/AM20/	Deferred
81	M/s FLOWSERVE INDIA CONTROLS PVT LTD , BANGALORE, KARNATAKA	01/21/089/50184/AM20/	Deferred
82	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , DADAR, MUMBAI, MAHARASHTRA	01/21/089/50187/AM20/	Deferred
83	M/s AETHER INDUSTRIES LIMITED , ROAD, GUJARAT	01/21/089/50188/AM20/	Deferred
84	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED , BANGALORE, KARNATAKA	01/21/089/50190/AM20/	Deferred
85	M/s FLOWSERVE INDIA CONTROLS PVT LTD , BANGALORE, KARNATAKA	01/21/089/50192/AM20/	Deferred
86	M/s UPL LTD. , BANDRA EAST, MAHARASHTRA	01/21/089/50191/AM20/	Deferred
87	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , DADAR, MUMBAI	01/21/089/50194/AM20/	Deferred

Note :

- (i) **Deferred cases** : Cases which are shown as **deferred** imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.
- (ii) **Approved cases**: Cases which are shown as **Approved** implies that the IMWG has recommended for grant of export authorisation for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.
- (iii) **Approved post-facto** : Cases which are shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).
- (iv) **Returned without action** : Cases which are shown as **Returned without action** implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.
- (v) **Denied**: Cases which are shown as **Denied** implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.
- (vi) **Issue of export license by DGFT(Hqrs)** : W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application, is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated. SCOMET Licenses are not handed over physically to the applicant firms and sent through Speed post only.

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